

[Print](#)**Defective Case Register from 2026-04-07 to 2026-04-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ITA/14361/2026	SUBASH CHANDRA MOHANTY,SR.S.C (I.T)	2026-04-07	format not correctly furnished
2	D-ABLAPL/9893/2026	ABHISIDDHANTA SAHOO	2026-04-07	1. OHCBA Welfare Fund Rs.50 not paid.
3	D-CMP/13711/2026	RAMESH CHANDRA SWAIN	2026-04-07	age of parties not correct in cause title
4	D-ABLAPL/9865/2026	SOUBHAGYA KUMAR DASH	2026-04-07	1. Ann.1 and 2 be kept in sealed cover.
5	D-CRLMP/9849/2026	SIDHARTHA DAS	2026-04-07	Page no. 9 not neat
6	D-BLAPL/9785/2026	SUSIL KUMAR PATTNAIK	2026-04-07	Pending Lower Court case No. and Court name mentioned in petition not tally with the Rejection order
7	D-CONTC/14058/2026	ADV.	2026-04-07	cause title of wp(c) not filed. 2.wp(c) no. not mentioned in reference certificate.11) For further S.R. after removal of defect.
8	D-CRLA/9265/2026	RAMANIKANTA PATTANAİK	2026-04-07	1. Free copy of annex.1 disclosing the name of the victims father and brother be kept in cover
9	D-RSA/14182/2026	JYOTI RANJAN DEO	2026-04-07	1..D.C.Fee Of Rs.10/- to be Paid. 2. Cause Title Not In order.Appellant No-9(a) of the L.A.Court not made Party. 3.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
10	D-CONTC/14049/2026	ADV.	2026-04-07	1. Cause title of wp(c) not filed 2.i) WP(c) no. not mentioned in Reference certificate.ii) For further S.R. after filing of wp(c) cause title.
11	D-WP(C)/13846/2026	SAMBIT PANIGRAHI	2026-04-07	Put SR after redacting the name of petitioner/ Informant and her Signature From petition ,Affidavit ,declaration V. nama, etc .
12	D-BLAPL/9948/2026	ASHOK KUMAR JENA	2026-04-07	1) School name be redacted from para-2of the petition .11) Annexure-1 be kept in sealed cover.
13	D-BLAPL/9799/2026	SATYA RANJAN SWAIN	2026-04-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
14	D-CRLMP/8608/2026	SANTOSH SETHI	2026-04-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / Informant from the Computer Slip.

15	D-CONTC/14053/2026	ADV.	2026-04-07	1.Cause title of wp(c) not filed 2. 1) WP(c) no. not mentioned in Reference certificate.ii) For further S.R. after filing of cause title.
16	D-ABLAPL/9894/2026	MITU KUMAR BISWAL	2026-04-07	1. Name of PS not mentioned in the address of Pet. No.2 and 3 in CT.
17	D-BLAPL/9812/2026	AKSHAYA KUMAR SAHOO	2026-04-07	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
18	D-WP(C)/14501/2026	MANAS PATI	2026-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In affidavit, occupation of the deponent not furnished.
19	D-WP(C)/13611/2026	RABINDRA NATH PRUSTY	2026-04-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-CONTC/14035/2026	ADV.	2026-04-07	Annex-2 not properly page marked in Index as per the under Annex-2.Annex-2 not exhibited at page no.18.
21	D-CRLA/9366/2026	AMLAN SHAKTI PAUL	2026-04-07	1. Period of Delay 33 days delay . I.A. not filed. 2.Free copy of Annex.1 disclosing the name of informant son be kept in cover.3. Name of the informant son appearing in the appeal memo para.2 be redacted
22	D-WP(C)/14371/2026	SUBHADUTTA ROUTRAY	2026-04-07	1. In Index page marking not done. 2. Put up for S.R there after
23	D-WP(C)/13612/2026	BHASKAR CHANDRA PANDA	2026-04-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-WP(C)/14750/2026	KUNAL KUMAR SWAIN	2026-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
25	D-CONTC/11605/2026	BALARAM BEHERA	2026-04-07	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
26	D-CRLMC/9569/2026	BIDYADHAR MANSING	2026-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-WP(C)/13502/2026	GHANASHYAM DASH	2026-04-07	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.Fee of Rs.36/- not paid.As per Petition copy annex-9 not mentioned in the Index.Date not mentioned in the v.nama.
28	D-WP(C)/13461/2026	GAJENDRANATH ROUT	2026-04-07	This may be Registered as P.I.L

29	D-WP(C)/13981/2026	DEBASISH HAZRA	2026-04-07	1 Aphabetical C and D not paginated in index.
30	D-ABLAPL/9697/2026	AJAYA KUMAR NAYAK	2026-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-CONTC/14055/2026	ADV.	2026-04-07	1.cause title of wp(c) not filed 2. wp(c) no. not mentioned in Reference certificate. 3. For further S.R. after removal of defect.
32	D-WA/11046/2026	TUKUNA KUMAR MISHRA	2026-04-07	1. Period of Delay 50 days 2.Court Fee 12/ not paid 3.Code not indicated 4.good ground not furnished
33	D-BLAPL/9809/2026	AKSHAYA KUMAR SAHOO	2026-04-07	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
34	D-WP(C)/13588/2026	GAGAN BIHARI SINGH	2026-04-07	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index. Annexure-2 mentioned in averments not mentioned in index
35	D-WP(C)/13503/2026	RABI NARAYAN MOHANTY	2026-04-07	1. Page 12 to 16 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
36	D-ABLAPL/9934/2026	BIKRAM CHANDRA GHADAI	2026-04-07	As per index annex.1 not marked in the petition
37	D-WP(C)/13591/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-07	Annexure-7 not correct in averments
38	D-WP(C)/13537/2026	CHANDRAKANTA NAYAK	2026-04-07	Annexure mentioned in Cause title not correctly.
39	D-CONTC/11890/2026	ADV.	2026-04-07	COPY OF ORDER DTD.06.01.2026 PASSED IN CONTC. NO.1699/2025 BE ATTACHED TO THIS PETITION
40	D-ABLAPL/9825/2026	RAGHUNATH DASMOHAPATRA	2026-04-07) H.C.B.A.M.W.S. of rs. 50/- not paid.ii) Authorization not furnished in Affidavit.iii) Page no. 13 and 14 not legible.
41	D-BLAPL/9802/2026	SASWATA PATNAIK	2026-04-07	Name and details of Informant/victim mentioned in Annexure-1 and relevant page of Annexure- 3 need not be disclose and kept in closed envelop.
42	D-ARBA/12871/2026	AMIT PRASAD BOSE	2026-04-07	address of op-1 not furnished
43	D-WP(C)/14037/2026	TUSHAR KANTA SAHOO	2026-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.fee of O.S.B.C Rs.50/- not paid in the v.nama.
44	D-CONTC/12360/2026	SANJIB KUMAR RATH	2026-04-07	1. Annex.3 not marked in petition para.4.
45	D-WP(C)/13255/2026	SOUBHAGYA KUMAR DASH	2026-04-07	Put up for S.R. after properly page marked in Index.
46	D-WP(C)/13264/2026	PRADEEPTA KUMAR BEHERA	2026-04-07	Page no.20 not neat and legible.
47	D-ARBP(ICA)/14030/2026	VENUGOPAL MAHAPATRA	2026-04-07	Court Fee payable Rs.500/ , paid 12/, rest amount to be paid

48	D-FAO/13954/2026	SOMNATH ROY	2026-04-07	Period of Delay 183 days
49	D-WP(C)/14998/2026	DIGANTA DAS	2026-04-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-BLAPL/9902/2026	RAJENDRA KUMAR DASH	2026-04-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/13392/2026	BHASKAR CHANDRA PANDA	2026-04-07	Page no.30 not neat and legible.
52	D-WP(C)/14919/2026	KUNAL KUMAR SWAIN	2026-04-07	Page 23 not neat.
53	D-MACA/14150/2026	DEBASISH PATNAIK	2026-04-07	vernacular certificate not furnished
54	D-MACA/14327/2026	PRASANTA KUMAR MAHALI	2026-04-07	Period of Delay 33 days
55	D-EXP/14520/2026	SANJIB MOHANTY	2026-04-07	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2.i) p.o. /p.s. not mention in petitioner of cause title. ii) Reference certificate not furnished.
56	D-EXP/14518/2026	SANJIB MOHANTY	2026-04-07	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. i) Year of the wp c (OAS) wrongly mention in Index, synopsis, and entire petition. ii) Reference certificate not furnished
57	D-MATA/14295/2026	DEBASNAN DAS	2026-04-07	Period of Delay 24 days
58	D-MATA/14442/2026	SAMIR KUMAR MISHRA, SR. ADV.	2026-04-07	Period of Delay 15 days 2.Vakalatnama properly stamped, Executed and accepted - not properly stamped
59	D-WA/13360/2026	SUBHADUTTA ROUSTRAY	2026-04-07	i) District not mention in cause title of R-5. ii) wp (c) no. wrongly mention in Index at sl. no. 1 and book mark. iii) Page no. 112 113 are not available.
60	D-CRLMC/9260/2026	SIDHARTHA DAS	2026-04-07	1.As per impugned order under Annexure-1,the name of Lower court mentioned in cause title is mismatch.2. No.attachment related to Confiscation proceeding No.156/2025 and 2(C) C.C. 119/20125,as per prayer of the petition.
61	D-LAA/14325/2026	SHANTI PRAKASH MOHANTY	2026-04-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. 2. Cause Title Not in order.Leave Petition to prefer the Appeal be Filed. 3.C.Fee Payable be corrected in the Memo. Of Appeal.
62	D-CRLMC/9610/2026	RAKESH KUMAR ROUSTRAY	2026-04-07	1. C.Copy of F.I.R.to be filed.
63	D-CRLMP/9824/2026	INDRAMANI SAHOO	2026-04-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

64	D-ABLAPL/9236/2026	ASUTOSH MOHANTY	2026-04-07	1. Page marking of ABLAPL petition incomplete. 3 pages not page marked. Page marking of Petition and Annexures be modified accordingly and also in Index. 2. Name of PS not mentioned in the address of Pet. in CT. 3. Occupation of Deponent not mentioned. 4. Ann.4 not legible. 5. Name of Husband of Informant be redacted in Para 13 to 15. 6. Ann.1, 3 and 4 be kept in sealed cover. 7. Resubmit for SR after removal of Defects.
65	D-WP(C)/13430/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED As per Index Annex-7 not mentioned in the petition copy.Page marking not proper.
66	D-WP(C)/13594/2026	ULLASH CHANDRA MOHANTY	2026-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-BLAPL/9969/2026	BHABANI SHANKAR DASPARIDA	2026-04-07	1. Ann.1 be kept in sealed cover.
68	D-FAO/14219/2026	SANGRAM JENA	2026-04-07	annex-1 not legible
69	D-RSA/9278/2026	AMIT PRASAD BOSE	2026-04-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Fee Payable be corrected.
70	D-CRLMC/9593/2026	SANJIB KUMAR BHANJADEO	2026-04-07	1. Page no.14 not properly placed on record.
71	D-BLAPL/9782/2026	SAROJ KUMAR DASH	2026-04-07	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
72	D-CMP/13799/2026	UPENDRA KUMAR SAMAL (SR. ADV.)	2026-04-07	Age of petitioner not correct in cause title
73	D-WA/13267/2026	PRABIR KUMAR RAY, A.G.A.	2026-04-07	i) District not mention of R-3 in cause title. ii) Para no. 4 repeat in appeal memo. iii) wp (c) no. and date of order wrongly mention prayer of I.A. no. 1282/2026.
74	D-WP(C)/13439/2026	SUDHANSU SEKHAR JENA	2026-04-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not tally with Index and book mark.Page marking not proper.

				2..Receipt Showing Serv.copy To cg not Filed.
75	D-BLAPL/9797/2026	KHUSBU PANIGRAHI	2026-04-07	Name and details of Informant,victim and family member mentioned in Annexure-1 as well as relevant pages of Annexure- 3 4 need not be disclose and kept in closed envelop.
76	D-CRLMC/9804/2026	BAIBASWATA PANIGRAHI	2026-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per Index,Copy of F.I.R.under Annexure-1 not filed.2. Page no.41 not neat and legible
77	D-CONTC/14042/2026	ADV.	2026-04-07	Cause title of wp(c) not filed. 2.WP(c) no. not mentioned in reference certificate.ii) For further S.R. after filing of wp(c) cause title.
78	D-WP(C)/13525/2026	PRAVAT KUMAR LENKA	2026-04-07	Page 9 not neat.
79	D-CRLMC/8713/2026	PRASANTA KUMAR SAHOO	2026-04-07	1.Date of petition under Annexure-3 does not tally with Index.
80	D-ABLAPL/9821/2026	AKSHAYA KUMAR SAHOO	2026-04-07	1) Annexure -1 and 3 to be kept in sealed cover.ii)Annexure-3 not marked in page 19 as per Index.
81	D-WP(C)/13281/2026	SANDHYARANI PANI	2026-04-07	Put up for further S.R. after filing Index
82	D-WP(C)/13507/2026	RABI NARAYAN MOHANTY	2026-04-07	1-COURT FEE IS DEFICIENT. .Receipt Showing Serv.copy To cg not Filed.
83	D-BLAPL/9943/2026	SARADA PRASAD DASH	2026-04-07	1) Page no. 10 not legible.
84	D-BLAPL/9798/2026	AKSHAYA KUMAR SAHOO	2026-04-07	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
85	D-BLAPL/9816/2026	AKSHAYA KUMAR SAHOO	2026-04-07	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
86	D-RVWPET/55374/2025	ADAM ALI KHAN	2026-04-07	1. Period of Delay 310 days delay
87	D-ABLAPL/9937/2026	UMAKANTA BARIK	2026-04-07	Name of the informant disclosing in FIR be kept in cover.
88	D-CRLA/6047/2026	REBATI LATA PANDA	2026-04-07	1.Age of appellant wrongly furnished 2.The names of informant and her relative mentioned in trial court judgement need not be disclosed and be kept in sealed cove
89	D-BLAPL/9783/2026	CHINMAYA KUMAR SAHU	2026-04-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and detail of the Informant, victim and other member of his family

				mentioned in para-9 and 20 be redacted. Thereafter, put up for S.R.
90	D-CONTC/14043/2026	ADV.	2026-04-07	Cause title of wp(c) not filed. 2. i) Wp(c) no. not mentioned in reference certificate. ii) For further S.R. after filing of wp(c) cause title.
91	D-WA/13268/2026	MANAS RANJAN MOHANTY, A.G.A.	2026-04-07	i) wp (c) no. and date of order wrongly mention in Index at sl. no. 4. ii) District not mention in cause title of R-3. iii) Date of order wrongly mention in page no. 4.
92	D-WP(C)/13447/2026	SUKANTA DALAI	2026-04-07	1-COURT FEE IS DEFICIENT. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. D.C.Fee of Rs.6/- not paid. Page 27 35 42 43 44 and 45 not neat.
93	D-CRLA/9801/2026	PRAGYAN PARAMITA MOHANTY	2026-04-07	Put up for S.R. after filing of c. copy or free copy of impugned judgement
94	D-BLAPL/9786/2026	HRUDANANDA DALAI	2026-04-07	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Para-2 of the Affidavit not properly mentioned. 2. In declaration, the deponent declared as being petitioner which is not correct
95	D-WP(C)/13924/2026	NITYABRATA BEHURIA	2026-04-07	AB not mentioned in index.
96	D-ABLAPL/9941/2026	SK. ZAFARULLA	2026-04-07	Page No-13 and 16 Not Filed.
97	D-WP(C)/13596/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent in affidavit does not tally with cause title. 2. Annexure-4 and 5 not properly page marked in Index, as per record. 3. As per Index, Annexure-7 not described in the petition.
98	D-WP(C)/13600/2026	MANOJ KUMAR PANDA	2026-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the petitioner in cause title does not tally with Index, V.nama, I.A.

				and affidavit.
99	D-CRLMP/8944/2026	SASWATI SOUMYA SAHU	2026-04-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. NAME OF VICTIM AND HER RELATIONS BE REDACTED FROM ENTIRE PETITION AND AFFIDAVIT. ANNEXURES AND V.NAMA BE KEPT IN CLOSE COVER. PUT UP FOR SR AFTER REMOVAL OF DEFECT 2.COMPLETE ADDRESS OF OPP. NO.3 BE FURNISHED IN C.T
100	D-ABLAPL/9873/2026	DEBADUTTA KANUNGO	2026-04-07	In Declaration Paragraphs No. Not Correctly Furnished
101	D-CRLMP/8892/2026	ARUN KUMAR BEHERA	2026-04-07	1. PS case number not correctly furnished in Synopsis.
102	D-WA/13409/2026	AISHWARYA DASH,A.S.C	2026-04-07	District of R-2 not mention in cause title.
103	D-WP(C)/14209/2026	NIRANJAN LENKA	2026-04-07	Date not correct in index in annexure-2
104	D-WP(C)/13606/2026	RAJIB LOCHAN PATNAIK	2026-04-07	1. Date of representation under Annexure-5 does not tally with cause title and prayer of the petition.
105	D-WP(C)/11557/2026	RANJAN KUMAR NAYAK	2026-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit does not tally with cause title.2. Age of the petitioner no.2 not furnished in the cause title.
106	D-CMP/14004/2026	AMIT PRASAD BOSE	2026-04-07	The discrepancy in the name of Petitioner No-9 as per Trial Court be reconciled
107	D-CRLMC/8957/2026	JITENDRA KUMAR BEHERA	2026-04-07	1. C.Copy of F.I.R. and Charge sheet to be filed.2. Paragraph no. not correctly furnished in I.A.3. Date of F.I.R. under Annexure-1 does not tally with cause title.
108	D-CRLMC/9427/2026	BASANTA KUMAR NAYAK	2026-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the petition and I.A.
109	D-CRLMC/9507/2026	PRABIR KUMAR RAY	2026-04-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Prayer portion not correctly furnished.Put up for further S.R.
110	D-ABLAPL/9927/2026	RAMAKANTA MISHRA	2026-04-07	1. Name of PS not mentioned in the address of Pet. in CT. 2. Paragraph declaration incomplete.

111	D-CONTC/14273/2026	ADV	2026-04-07	i) Letter no. mentioned in Annexure -2 and 3 of the Book mark not tally with Index.
112	D-BLAPL/9971/2026	ANIRUDHA DAS	2026-04-07	1. Name of District not mentioned in the address of Pet. in CT. 2. Copy of written FIR not attached in Ann.1. 3. Age and address of Pet. in CT not tally with Rejection order.
113	D-FAO/13957/2026	SOMNATH ROY	2026-04-07	receipt not filed , IA filed, further SR after filling of c copy
114	D-ABLAPL/9876/2026	DEBADUTTA KANUNGO	2026-04-07	Vakalatnama Not attached with the file.
115	D-ABLAPL/9882/2026	DIBYA PRAKASH MISHRA	2026-04-07	1. Annexure-2 not legible
116	D-BLAPL/9945/2026	UMAKANTA BARIK	2026-04-07	1.FIR and Statement of victim be kept on Sealed cover.
117	D-BLAPL/10037/2026	RAVI SHANKAR SAMAL	2026-04-07	1. Deponent not signed the Affidavit. 2. Description of Ann.2 and 3 in Index not correct.
118	D-FAO/14290/2026	BIJOY DASMOHAPATRA	2026-04-07	. Period of Delay 66 days
119	D-CONTC/14716/2026	ADV.	2026-04-07	i) Age of the deponent in affidavit not tally with declaration of the affidavit.
120	D-BLAPL/9834/2026	KUMAR PRAJWAL	2026-04-07	14-NOT PROPERLY INDEXED. 1. Page No. 13 14 not legible. 2. Annexure-1 AND 2 not reflected on the top of page- 8 15 respectively.
121	D-CONTC/12388/2026	SANGRAM JENA	2026-04-07	copy of or.dtd.19-3-2025 passed in FAO.no.509/2014 not filed
122	D-CONTC/14719/2026	ADV.	2026-04-07	i) WA No. not correctly furnished under annexure-1 in Index and Book mark.
123	D-BLAPL/9955/2026	RAMDAS ACHARY	2026-04-07	1. Name of father of Pet. in CT and Affidavit not tally.
124	D-BLAPL/9891/2026	GOPAL PRASAD LAL	2026-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Deponent is the Uncle of the petitioner mentioned in affidavit.But, in declaration mentioned that the deponent is Mother. 2. Paragraphs incorrectly mentioned in declaration of affidavit
125	D-ABLAPL/9861/2026	BAISHNAB CHARAN PATRA	2026-04-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for SR there after.
126	D-BLAPL/9788/2026	KHAGESWAR BEHERA	2026-04-07	Provision of Law incorrectly furnished
127	D-ABLAPL/9872/2026	RAJENDRA NARAYAN ROUT	2026-04-07	Name and Details of Victim/Informant mentioned in Annexures need not be disclosed and kept in closed cover.After removal of defect put up for further SR.
128	D-CRP/13914/2026	PRABHASI NAYAK	2026-04-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/-

				Not Paid 2.The date of impugned order be corrected in the entire Petition.3.The discrepancy in the name of O.P No-6 as per Trial Court be reconciled.
129	D-ITA/14359/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-04-07	format not correctly furnished
130	D-ABLAPL/9892/2026	PVS NANAJI ACHARY	2026-04-07	1. Name of Informant in Para 2 be redacted. 2. Occupation of Deponent not mentioned in Affidavit. 3. Name of Pet. in CT and V.name not tally with signature. 4. Ann.1 and 2 be kept in a sealed cover. Resubmit for SR after removal of defects.
131	D-WP(C)/14145/2026	BIBHUTI BHUSAN SWAIN	2026-04-07	. Name and Address of the petitioner not furnished in cause title of the Writ petition. 2. Put up for S.R there after
132	D-ABLAPL/10011/2026	PRASANTA KUMAR SAHOO	2026-04-07	Name and details of victim/informant mentioned in Petition be deleted and thereafter put up for SR.
133	D-CRLMC/9518/2026	ANIRUDHA DAS	2026-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.
134	D-CRLMC/9332/2026	BIBHU PRASAD MISHRA	2026-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per impugned order under Annexure-4,the name of the Lower court does not tally with Synopsis.
135	D-CRLMC/9521/2026	MRUGANKA MAULI PATNAIK	2026-04-07	1. C.Copy of order dated 18.01.2023 vide Annexure-1 to be filed.
136	D-CRLMC/9564/2026	ADYASIDHI MISHRA	2026-04-07	.Receipt Showing Serv.copy To Vigilance not Filed.
137	D-WP(C)/14158/2026	NITISH KUMAR MISHRA	2026-04-07	Page no.80 not neat and legible.
138	D-WA/11856/2026	ABHISHEK DASH	2026-04-07	Period of Delay 18 days 2. Code not correct
139	D-BLAPL/9909/2026	ARUN KUMAR ACHARYA	2026-04-07	1. Page no 162 not scanned properly.that is up side down.
140	D-CONTC/12383/2026	ADV.	2026-04-07	page nos.21 partially legible.
141	D-RSA/13853/2026	GOUTAM KUMAR ACHARYA, (SR.ADV.)	2026-04-07	1.D.C.Fee of Rs.16173/- to be Paid. 2.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
142	D-CONTC/12015/2026	CHIRANJEEV BIDYABHUSHAN	2026-04-07	COPY OF CAUSE TITLE OF W.P(C) NO.19830/2022 BE FILED THEN PUT UP FOR SR
143	D-WP(C)/14647/2026	PABITRA KUMAR NAYAK	2026-04-07	1. At page 16, not marked as Annexure-2 as per index
144	D-BLAPL/9870/2026	ANIRUDHA DAS	2026-04-07	Lower Court case nomenclature mentioned in petition not tally with the Rejection order.

145	D-CMAPL/12728/2026	ADV	2026-04-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
146	D-ABLAPL/10245/2026	JYOTI RANJAN DEO	2026-04-07	Copy not served(VIG.)
147	D-ABLAPL/10180/2026	SAUBHAGYA KETAN NAYAK	2026-04-07	Name and Details of Victim/Informant mentioned in Annexure need Not be disclosed and kept in closed cover.
148	D-BLAPL/9794/2026	AKSHAYA KUMAR SAHOO	2026-04-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name and details of Informant-cum-victim mentioned in Annexure-1 and 2 need not be disclose and kept in closed envelop.
149	D-ABLAPL/9855/2026	ASUTOSH TRIPATHY	2026-04-07	Page No. 3 and 5 Not Filed
150	D-BLAPL/9844/2026	BIJAYA KUMAR RAGADA	2026-04-07	1. In Synopsis,P.S Case no wrongly furnished. 2. F.I R copy be kept on sealed cover.
151	D-CRLMP/8160/2026	ARIJEET MISHRA	2026-04-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/informant from the computer Slip
152	D-WA/13408/2026	DEBASHIS TRIPATHY,A.G.A	2026-04-07	i) Page mark wrongly mention in book mark. ii) wp (c) no. wrongly mention in prayer. iii) Good ground certificate repeat in appeal memo.
153	D-WP(C)/13621/2026	SUKANTA KUMAR DALAI	2026-04-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Signature of executants no.3 not tally with C.T. 2. PAGE NOS. 37 58 60 and 68 partially legible
154	D-WP(C)/14409/2026	BIDYADHAR MUDULI	2026-04-07	1. Page nos.14 17 and 18 not neat and legible.2. Page no.12 not filed.
155	D-CONTC/7248/2026	ADV.	2026-04-07	.i) Age and village name of the deponent in Affidavit not tally with cause title.ii) Name of the petitioner no. 3 not tally with Annexure-1.
156	D-CRLMC/9463/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Signature of the deponent in affidavit and V.nama does not tally with cause title.

157	D-CRLMC/9464/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Date of order dated 01.11.2025 under Annexure-2 does not tally with Index.2. Signature of the deponent in Affidavit and V.nama does not tally with cause title.
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DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 07-04-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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